

In the National Company Law Tribunal, Jaipur

Item No. 03

CP No. 241/9/JPR/2019

UNDER SECTION 9 OF IBC, 2016

In the matter of:

Ms. Annu Kumari Somra

.....Applicant/Petitioners

VS.

Jaipur Scientific Agriculture Solution Pvt. Ltd.....Respondent

Order delivered on 17.09.2019

Coram: DR. POONDLA BHASKARA MOHAN, JUDICIAL MEMBER  
SH. RAGHU NAYYAR, TECHNICAL MEMBER

For Petitioner (s) : Aishwarya Sharma, Adv.

For Respondent(s) : Nikhil Yadav, Adv.  
Anand Sharma, Adv.

ORDER

Learned counsel for the applicant is present. Mr. Nikhil Yadav, appearing for the Corporate Debtor submits that he would file his Vakalatnama and also reply within 10 days from today. Post the matter on 10.10.2019.

Sd—

(RAGHU NAYYAR)  
TECHNICAL MEMBER

Sd—

(DR. POONDLA BHASKARA MOHAN)  
JUDICIAL MEMBER